

LOK SABHA
UNSTARRED QUESTION NO.1932
TO BE ANSWERED ON 05.05.2016

Scam Regarding Jobs against Land

†1932. SHRI RAMDAS C. TADAS:

Will the Minister of COAL be pleased to state:

- (a) whether any scam regarding the jobs against land by Coal India Limited (CIL) in Central Coalfields Limited, Ranchi, Ramgarh, Giridih and Rajrappa has come to the notice of the Government;
- (b) if so, the details thereof and the action taken against the officers and the persons involved in the scam;
- (c) whether the Government proposes to investigate the matter through Central Bureau of Investigation (CBI); and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER AND NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a to d): Central Bureau of Investigation(CBI) has registered a First Information Report (FIR) against 8 officers of Central Coalfields Limited(CCL) for getting irregular employment at Rajrappa area under the option of 'Package Deal', as per the 'Rehabilitation & Resettlement Policy, 2012'. The CBI is investigating the case. In addition, a total of 25 complaints/grievances, 21 in the year 2015 and 4 in the year 2016(upto 27.4.2016), were received in reference to jobs against land acquisition.
